BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 985/2019

With

Original Application No. 986/2019

With

Original Application No. 528/2023

IN THE MATTER OF:

In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh

With

In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh

With

News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village

INDEX

S.NO	PARTICULARS	PAGE NO.
1.	COMPLIANCE REPORT ON BEHALF OF CHIEF ENGINEER, RAMGANGA, KANPUR-UTTAR PRADESH ALONG WITH THE SUPPORTING AFFIDAVIT.	3-9

2.	**ANNEXURE-1.** Copies of Letter No. 227/M.A. (J.S.) Anim-1/Anik-3, dated 21.03.2025	10-13

Through

Priyanka

Date: 24.03.2025

Place: New Delhi

PRIYANKA SWAMI
STANDING COUNSEL FOR STATE, UTTAR PRADESH
F-13, JANGPURA, NEW DELHI 110014
E-mail:advpriyankaswami@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 985/2019

With

Original Application No. 986/2019

With

Original Application No. 528/2023

IN THE MATTER OF:

In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh

With

In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh

With

News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village

COMPLIANCE REPORT ON BEHALF OF CHIEF ENGINEER, RAMGANGA, KANPUR-UTTAR PRADESH ALONG WITH THE SUPPORTING AFFIDAVIT.

MOST RESPECTFULLY SHOWTH

1. This compliance report is respectfully submitted in response to the Hon'ble National Green Tribunal's order dated 07.03.2025 in OA No.-985/2019 concerning water pollution by Tanneries at Jajmau, Kanpur, wherein concerns were raised over the failure to submit the required progress report and detailed action plan for flood plain zoning and the determination of e-flows of the Sengar, Non, and Pandu rivers, as

mandated in the order dated 30.01.2025. It was noted that no satisfactory explanation had been provided for the deficiencies, and the request for an extension was deemed inadequate. In compliance with the Tribunal's directives, the following submissions provide a comprehensive action plan—including acquisition of an inundation map, topographical data, and DEM-related documents, as well as a clear timeline for the interim report (by November 2025) and final report (by January 2026)—thereby addressing the deficiencies noted in the order.The relevant excerpt of the order are as follows:

> *1. Vide order dated 30.01.2025, this Tribunal observed that certain suggestions have been made by the learned Amicus Curiea and in respect to the recommendations/suggestions No. 2, 4, 6, 8, 9, 13, 14, 15, 16 and 17, the State Government shown its agreement with the timelines suggested by the learned Amicus Curiea but no progress report as directed by Tribunal has been filed till date. In respect of other aspects of compliance in respect of the suggestion and the timeline, again no reply has been filed.*
>
> *2. Ms. Priyanka Swami learned Counsel appearing for the State has sought adjournment on the ground that the Secretary, Environment has instructed her to seek four weeks further time to comply with the Tribunal's order dated 30.01.2025 but despite our query could not inform as to why the time already granted was not sufficient to comply with the directions contained in the order dated 30.01.2025 and why such a long time of four weeks is further required. This kind of negligence on the part of the Secretary, Environment is neither appreciable nor can be accepted and we condemn it in the strongest terms. Let it be communicated to the Secretary, Environment through Chief Secretary, State of UP.*

3. Since no reply has come, we find no option but to grant as a last opportunity a further upto 18.03.2025 to comply with the Tribunal's order dated 30.01.2025 failing which a payment of cost of Rs. 10000/- shall be made by Principal Secretary, Environment and if no reply is filed till 24.03.2025, he shall appear in person on the next date.

2. The report is filed in compliance with the order dated 07.03.2025 passed by the Hon'ble National Green Tribunal in OA No.-985/2019 concerning water pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh versus the State of Uttar Pradesh & Ors. It refers to an earlier communication (Letter No. 227/M.A. (J.S.) Anim-1/Anik-3, dated 21.03.2025, a photocopy of which is enclosed as **ANNEXURE-1**) that provided a compliance report and an action plan with an associated timeline.
3. In this correspondence, the department outlines the action plan for executing the work of flood plain zoning and for the determination of environmental flows (e-flows) for the Sengar, Non, and Pandu rivers in accordance with point no. 13 of the order dated 30.01.2025. As stipulated in that order, a three-month period was allocated for completing these tasks, along with the submission of an action plan.
4. That based on Letter No. 403/25-27-Sin-4-E-1775927 dated 22.03.2025 from Rama Kant Verma, Joint Secretary and Chief Engineer & Head of the Department, Irrigation and Water Resources Department, Uttar Pradesh, the department has provided its compliance report in response to the order dated 07.03.2025 passed by the Hon'ble National Green Tribunal in OA No. 985/2019 concerning water pollution by Tanneries at Jajmau, Kanpur, versus the State of Uttar Pradesh & Ors. The letter refers to an earlier correspondence (Letter No. 227/M.A. (J.S.) Anim-1/Anik-3, dated 21.03.2025) in which a compliance report and action plan along with a timeline were initially made available. In compliance with the Tribunal's directives—specifically

point no. 13 of the order dated 30.01.2025, which provided a three-month period for completion of the work of flood plain zoning and the determination of e-flows—the department has made the following progress in the case:

a. An inundation map has been obtained from F.M.I.S.C. Lucknow for determining the flood plain zone of the three rivers in question.
b. A topographical sheet with a 1-meter contour interval has been secured from the U.P. Geospatial Directorate, Indian Survey Department, Lucknow.
c. To facilitate the creation of a Digital Elevation Model (DEM) with a 1-meter contour interval for the rivers, a KMZ file and the approximate area data have been obtained from F.M.I.S.C. Lucknow and the National Institute of Hydrology (N.I.H.) Roorkee.
d. By attaching the above data, the Executive Engineer of the Irrigation Division, Kanpur Dehat (via letter no. 315/Sinkmanka/NGT dated 20.03.2025) and the Kanpur Block Lower Ganga Canal, Kanpur (via letter no. 952/C.P.N.G.C./NGT dated 21.03.2025) have requested the Indian Survey Department to provide the DEM with a 1-meter contour interval. They have proposed a timeframe of six months—until September 2025—for the provision of the DEM for the three rivers.
e. Following receipt of the DEM and other necessary documents by N.I.H. Roorkee, it is proposed to furnish an interim report containing the coordinates for the flood plain zone determination within two months (by November 2025) and a final report after an additional two months (by January 2026).

5. This detailed compliance report and action plan outline not only the progress achieved thus far but also set forth clear deadlines for subsequent deliverables. The approach ensures that the flood plain zoning and the determination of environmental flows for

the Sengar, Non, and Pandu rivers will be executed systematically and within the stipulated timelines, thereby addressing the deficiencies noted by the Tribunal.

Through

Date: 24.03.2025

Place: New Delhi

PRIYANKA SWAMI

STANDING COUNSEL FOR STATE, UTTAR PRADESH

F-13, JANGPURA, NEW DELHI 110014

E-mail:advpriyankaswami@gmail.com

3593

24.3.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 985/2019

With

Original Application No. 986/2019

With

Original Application No. 528/2023

24.3.2025

IN THE MATTER OF:

In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh

With

In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh

With

News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village

AFFIDAVIT

I, **Rajendra Kumar Jain,** aged about 59 years S/o L.C.Jain is presently posted as **Chief Engineer, Ramganga,Kanpur, UP.**

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.

2. That the accompanying Report has been drafted by our counsel upon my instructions.

24/03/25

(आर0के0 जैन)
मुख्य अभियंता (रामगंगा)
कानपुर

3. That the contents of the accompanying Report are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.

24/03/25

(आर0के0 जैन)
मुख्य अभियंता (रामगंगा)
DEPONENT

Oath Commissioner
Pool No 14
Kanpur Nagar
24.3.2025

VERIFICATION

Verified on solemn affirmation at 24th Kanpur Nagar on this March day of 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

24/03/25

(आर0के0 जैन)
मुख्य अभियंता (रामगंगा)
कानपुर
DEPONENT

24th March 2025
Sworn before me this day at
by Shri/Smt. Rajendra Kumar Jain
to whom the contents of the affidavit
have been read out and explained and who
is identified by Shree Priyanka Swami Adv
Oath Commissioner Kanpur Nagar
Ashutosh Tiwari
Advocate

ANNEXURE-1

संख्या-403/25-27-सिं०-4-E-1775927

प्रेषक

रमा कान्त वर्मा ,
संयुक्त सचिव,
उत्तर प्रदेश शासन ।

✓सेवा में

प्रमुख अभियन्ता एवं विभागाध्यक्ष,
सिंचाई एवं जल संसाधन विभाग,
उ०प्र०, लखनऊ ।

सिंचाई एवं जल संसाधन अनुभाग-4 लखनऊ : दिनांक 22.03.2025

विषय : ओ0ए0 संख्या-985/2019 Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh Versus State of Uttar Pradesh & Ors. में मा0 राष्ट्रीय हरित अधिकरण द्वारा दिनांक 7.03.2025 को पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक कृपया अपने पत्र संख्या-227/मु०अ०(जा०सं०)अनिमं-1/अनिख-3, दिनांक 21.03.2025 (छाया प्रति संलग्न) का सन्दर्भ ग्रहण करें जिसके द्वारा ओ0ए0 संख्या-985/2019 Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh Versus State of Uttar Pradesh & Ors. में मा0 राष्ट्रीय हरित अधिकरण द्वारा दिनांक 7.03.2025 को पारित आदेश के अनुपालन में अनुपालन आख्या / टाइम लाइन सहित एक्शन प्लान आवश्यक कार्यवाही हेतु उपलब्ध कराया गया है ।

2- प्रश्नगत वाद में मा. अधिकरण द्वारा पारित आदेश दिनांक 7.03.2025 के अनुपालन में सिंचाई एवं जल संसाधन विभाग की अनुपालन आख्या निम्नवत है:-

ओ०ए० सं०-985/2019 में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 30.01.2025 को पारित आदेश में बिन्दु सं0-13 एवं दिनांक 07.03.2025 को पारित आदेश के अनुपालन में सेंगर, नोन एवं पांडु नदियों के फ्लड प्लेन जोनिंग एवं ई-फ्लों के निर्धारण के कार्य हेतु टाइम लाइन सहित एक्शन प्लानः-

ओ०ए० सं०-985/2019 में दिनांक 30.01.2025 को पारित आदेश में बिन्दु सं0-13 के अनुसार सेंगर, नोन एवं पांडु नदियों के फ्लड प्लेन जोनिंग एवं ई-फ्लों के निर्धारण का कार्य पूर्ण कराये जाने हेतु 03 माह की समय सीमा निर्धारित करते हुए उक्त कार्य हेतु एक्शन प्लान की वाँछना की गयी थी। तत्क्रम में उक्त वाद में विभाग द्वारा की गयी अद्यतन प्रगति निम्नवत है:-

1. उक्त तीनों नदियों के फ्लड प्लेन जोन के निर्धारण हेतु F.M.I.S.C. Lucknow से Inundation map प्राप्त कर लिया गया है।

Oath Commissioner Pool No 14 Kanpur Nagar

24/3/2025

2. यू०पी० भू-स्थानिक निदेशालय, भारतीय सर्वेक्षण विभाग, लखनऊ से 01 मी० कन्टूर इन्टरवल की Topographical Sheet प्राप्त कर ली गयी है।

3. उक्त नदियों के क्षेत्र का एक मी० कन्टूर इन्टरवल का DEM उपलब्ध कराने के लिये kmz फाइल एवं Approximate Area F.M.I.S.C. Lucknow एवं N.I.H. रूड़की से प्राप्त कर लिया गया है।

4. उक्त डाटा संलग्नकर अधिशासी अभियन्ता सिंचाई खण्ड कानपुर देहात के पत्रांकः-315/ सिंकामंका/एन० जी०टी०/दिनांक 20.03.2025 एवं कानपुर प्रखण्ड निचली गंगा नहर, कानपुर के पत्रांक-952/ का०प्र०नि० गं०न० का० /एन०जी०टी०/दिनांक 21.03.2025 द्वारा 01 मी० कंटूर इन्टरवल का DEM उपलब्ध कराने हेतु भारतीय सर्वेक्षण विभाग से अनुरोध किया गया है एवं उनके द्वारा तीनों नदियों का DEM उपलब्ध कराये जाने में 06 माह (माह सितम्बर-2025 तक) का समय प्रस्तावित किया गया है।

5. N.I.H. रूड़की द्वारा 01 मीटर कंटूर इन्टरवल का DEM एवं अन्य आवश्यक अभिलेख प्राप्त होने के पश्चात फ्लड प्लेन जोन निर्धारण के कार्डिनेट्स की अन्तरिम रिपोर्ट 02 माह (माह नवम्बर-2025 तक) एवं अंतिम रिपोर्ट उसके 02 माह पश्चात (माह जनवरी-2026 तक) उपलब्ध कराया जाना प्रस्तावित है।

3- इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि कृपया विषयगत वाद में उपर्युक्त तथ्यों के आधार पर स्थायी अधिवक्ता के माध्यम से प्रतिशपथ पत्र तैयार कराकर मा. राष्ट्रीय हरित अधिकरण में दाखिल कराने एवं कृत कार्यवाही से शासन को भी अवगत कराने का कष्ट करें।

~~संलग्नक-यथोक्त।~~

भवदीय,

(रमा कान्त वर्मा)
संयुक्त सचिव।

पृष्ठांकन संख्या एवं दिनांक तद्दैव

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।

(1) मुख्य अभियंता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ।
(2) मुख्य अभियंता (राम गंगा), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, कानपुर ।

आज्ञा से,

(चन्द्र भूषण)
अनु सचिव।

Oath Commissioner Pool No 14 Kanpur Nagar

24/3/2025

3597 1775927

सं. 403/25-27. N.9

प्रेषकः—

मुख्य अभियन्ता(जल संसाधन),
कार्यालय प्रमुख अभियन्ता,
सिंचाई एवं जल संसाधन विभाग, उ0प्र0,
लखनऊ।

सेवा में,

संयुक्त सचिव,
सिंचाई एवं जल संसाधन अनुभाग—4,
उ0प्र0 शासन, लखनऊ।

पत्रांकः 227/मु0अ0(ज0सं0)/अनिमं—1/अनिख—3, दिनॉक 21 मार्च, 2025

विषयः—ओ०ए० संख्या 985/2019 में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 30.01.2025 को पारित आदेश में बिन्दु संख्या 13 एवं दिनॉक 07.03.2025 को पारित आदेश के अनुपालन में सेंगर, नोन एवं पाण्डु नदियों के फ्लड प्लेन जोनिंग एवं ई—फ्लो के निर्धारण हेतु टाइम लाइन सहित एक्शन प्लान।

संदर्भः—कार्यालय मुख्य अभियन्ता (रामगंगा), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, कानपुर का पत्रॉक—2039/मु0अ0/रामगंगा/ओ0ए0—985, दिनॉक—21.03.2025

महोदय,

कृपया उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने का कष्ट करें। ओ०ए० संख्या 985/2019 में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 30.01.2025 को पारित आदेश में बिन्दु संख्या 13 एवं दिनॉक 07.03.2025 के अनुपालन में कार्यालय मुख्य अभियन्ता (रामगंगा), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, कानपुर का पत्रॉक—2039/मु0अ0/रामगंगा/ओ0ए0—985, दिनॉक—21.03.2025 (छायाप्रति संलग्न) द्वारा आख्या उपलब्ध करायी गयी हैं, जो निम्नवत् हैः—

ओ0ए0 सं0—985/2019 में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 30.01.2025 को पारित आदेश में बिन्दु सं0—13 एवं दिनांक 07.03.2025 को पारित आदेश के अनुपालन में सेंगर, नोन एवं पांडु नदियों के फ्लड प्लेन जोनिंग एवं ई—फ्लों के निर्धारण के कार्य हेतु टाइम लाइन सहित एक्शन प्लानः—

ओ0ए0 सं0—985/2019 में दिनांक 30.01.2025 को पारित आदेश में बिन्दु सं0—13 के अनुसार सेंगर, नोन एवं पांडु नदियों के फ्लड प्लेन जोनिंग एवं ई—फ्लों के निर्धारण का कार्य पूर्ण कराये जाने हेतु 03 माह की समय सीमा निर्धारित करते हुए उक्त कार्य हेतु एक्शन प्लान की वाँछना की गयी थी।

तत्क्रम में उक्त वाद में विभाग द्वारा की गयी अद्यतन प्रगति निम्नवत हैः—

1. उक्त तीनों नदियों के फ्लड प्लेन जोन के निर्धारण हेतु **F.M.I.S.C. Lucknow** से **Inundation map** प्राप्त कर लिया गया है।
2. यू0पी0 भू—स्थानिक निदेशालय,भारतीय सर्वेक्षण विभाग, लखनऊ से 01 मी0 कन्टूर इन्टरवल की **Topographical Sheet** प्राप्त कर ली गयी है।
3. उक्त नदियों के क्षेत्र का एक मी0 कन्टूर इन्टरवल का **DEM** उपलब्ध कराने के लिये **kmz** फाइल एवं **Approximate Area F.M.I.S.C. Lucknow** एवं **N.I.H.** रूड़की से प्राप्त कर लिया गया है।
4. उक्त डाटा संलग्नकर अधिशासी अभियन्ता सिंचाई खण्ड कानपुर देहात के पत्रांकः—315/सिंकामंका/एन0 जी0टी0/दिनांक 20.03.2025 एवं कानपुर प्रखण्ड निचली गंगा नहर, कानपुर के पत्रांक—952/का0प्र0नि0 गं0न0का0/एन0जी0टी0/दिनांक 21.03.2025 द्वारा 01 मी0 कंटूर इन्टरवल का **DEM** उपलब्ध कराने हेतु भारतीय सर्वेक्षण विभाग से अनुरोध किया गया है एवं उनके द्वारा तीनों नदियों का **DEM** उपलब्ध कराये जाने में 06 माह (माह सितम्बर—2025 तक) का समय प्रस्तावित किया गया है।
5. **N.I.H.** रूड़की द्वारा 01 मीटर कंटूर इन्टरवल का **DEM** एवं अन्य आवश्यक अभिलेख प्राप्त होने के पश्चात फ्लड प्लेन जोन निर्धारण के कार्डिनेट्स की अन्तरिम रिपोर्ट 02 माह (माह नवम्बर—2025 तक) एवं अंतिम रिपोर्ट उसके 02 माह पश्चात (माह जनवरी—2026 तक) उपलब्ध कराया जाना प्रस्तावित है।

मुख्य अभियन्ता (रामगंगा), कानपुर द्वारा प्रेषित आख्या प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ के अनुमोदनोपरान्त अग्रेत्तर कार्यवाही हेतु प्रेषित है।

संलग्नक—उपरोक्तानुसार।

22/3/2025

भवदीय

Rake 21/3/25

(राकेश यादव)
मुख्य अभियन्ता (जल संसाधन)

पत्रांक एवं दिनॉक– यथोक्त

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:–

1–प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ।

2–मुख्य अभियन्ता (रामगंगा), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, कानपुर।

(राकेश यादव)
मुख्य अभियन्ता (जल संसाधन)